

1	2	3	4
18.	KARNATAKA	1. Dharwad	31
		2. Belgaon	11
		3. Shimoga	9
		4. Hassan	6
		5. Chikmagalur	8
		6. North Kanara	12
		7. Coorg	13
		8. South Kanara	13
19.	WEST BENGAL	1. Birbhum	5
		2. Burdwan	4
		3. Darjeeling	1
		4. Jalpaigun	1
		5. Murshidabad	5
		6. Nadia, North 24 Parganas	5
		7. Medinipur, Hugli, Howrah	10
20	DELHI	1. NCT of Delhi	22
TOTAL			978

### Indo-French Agreement

2245. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state:

(a) whether in the month of January, President of France visited India and had number of bilateral agreements signed between the two countries;

(b) if so, the total agreements signed with details; and

(c) the extent to which France has agreed to cooperate with India to combat terrorism?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) Yes Sir.

(b) Two agreements on consular matters and a Letter of Intent on Cooperation in Biotechnology were signed. The details are as follows:

An Agreement on Mutual Legal Assistance in Criminal Matters was signed by the Union Home

Minister and the French Foreign Minister on January 25, 1998. This agreement provides for assistance with regard to serving of processes, obtaining of evidence, executing search and seizure, effecting temporary transfer of persons in custody to appear in court proceedings or to assist in an investigation and providing documents and records.

An Agreement on Mutual Legal Assistance in Civil Matters was signed by the Union Law Secretary and the French Ambassador on January 25, 1998. This agreement establishes a mechanism for assistance in serving judicial or extra-judicial documents on persons residing in the other country (in addition to each country having the option of doing so through its diplomatic or consular agents) and, obtaining proof.

A Letter of Intent on Cooperation in the field of biotechnology was signed by MOS (S & T & P) and the French Minister for Education, Research and Technology on January 25, 1998. It identifies specific areas for joint research and cooperation.

(c) France and India have agreed to cooperate with each other to combat terrorism. The signing of the Agreement on Mutual Legal Assistance in Criminal Matters reflects the shared concern and willingness to cooperate, between the two countries over the globalisation and internationalisation of crime and terrorism.

### Impacts of Nuclear Tests

2246. SHRI S.S. OWAISI :  
SHRI ASHOK NAMDEORAO MOHOL :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have assessed the impact of nuclear test conducted by India on the various foreign aided irrigation projects of the country;

(b) if so, the details thereof; and

(c) the steps being taken by the Union Government to ensure that the progress of such projects do not suffer?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The irrigation projects under implementation with External Assistance are not likely to be affected by the economic sanctions due to Nuclear Tests conducted by India.

### Subarnarekha Barrage Project

2247. SHRI AMAR ROY PRADHAN : Will the PRIME MINISTER be pleased to state:

(a) whether the Technical Advisory Committee (TAC) of the Planning Commission accorded clearance to the Subarnarekha Barrage Project and a canal network on the left bank of the river in Midnapore district of West Bengal;